

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/IBC/2148/2023
PETITION NUMBER : CP/178/IB/2022
NAME OF THE PETITIONER : EMI Infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S) : Chandrasekeran Sundaravaradan & 2 Ors
UNDER SECTION : Sec 66 of IBC,2016 r/w Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr.V.Manivannan appears for the Applicant. None appears for the Respondents.

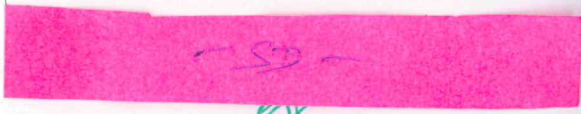
This application has been filed seeking condonation of delay of 132-days in filing the application and to direct the Respondent to return the amount of Rs.2510.87 lakhs to the Corporate Debtor.

Applicant is directed to serve copy on the Respondents and file Affidavit of Service.

List the application on **02.01.2024** for appearance/reply/hearing.


VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

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SANJIV JAIN
MEMBER (JUDICIAL)